

CENTRAL ADMINISTRATIVE TRIBUNAL  
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata

ORDER SHEET

COURT NO. : 1

26.03.2021

C.P.C/350/86/2020

O.A./350/644/2019

SONI MALI  
-V/S-  
MR SUNEET SHARMA & ORS

ITEM NO:29

FOR APPLICANTS(S) Adv. : Mr. C. Sinha

FOR RESPONDENTS(S) Adv.: Mr. D. Nandi

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Notes of The Registry	Order of The Tribunal
	<p>Heard ld. counsel for both sides.</p> <p>Ld. counsel for the alleged contemnors produced a compliance report. On perusal of such, respondents have indicated that a speaking order has been issued in this matter.</p> <p>Since speaking order has been issued in this matter, contempt proceedings are dropped. Notices issued, if any, are discharged.</p> <p>Ld. counsel for the alleged contemnors to hand over a copy of the compliance report to the ld. counsel for the petitioner.</p> <p>It goes without saying that the applicant/petitioner is at liberty to file a fresh application if further aggrieved.</p> <p> (DR. NANDITA CHATTERJEE) MEMBER(A)</p> <p> ( BIDISHA BANERJEE) MEMBER (J)</p> <p>SS</p>